

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 229/16	TP 87/17	Hearing	433( e)	Karnataka State Financial Corporation Vs Processor Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
12	APARNAL 9844535912	For Respondent	<i>APARNAL</i>
2.	Sinchana.M.R for S.G. Pandit	For Petitioner	<i>Sinchana M.R</i>

Proxy counsel for petitioner is present. She requested time on behalf of the counsel for petitioner to comply the provisions of I&B Code. Counsel for respondent requested time to file objections.

List it on 13.07.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)